NATIONAL COMPANY LAW TRIBUNAL SINGLEBENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ (JUDICAL MEMBER)

APPLICATION NUMBER

•

PETITION NUMBER

: CP/69/2018

NAME OF THE PETITIONER

: DACON LOGISTICS INDIA PVT LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) R/common.

- p. C.S. fer.

Company

ORDER

Representative for Applicant present. Counsel for RoC present and prayed for time to file reply. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk